

**Import of Cows**

6639. DR. B.L. SHAILESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the Farm Ministers of the European Economic Community have imposed a 10 per cent cut on output of milk recently resulting in a large number of well bred cows rendered surplus ;

(b) if so, whether Government propose to import some of these cows ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. There are reports that restrictions have been imposed and incentives withdrawn on higher milk production in European Economic Community countries. As a result, the farmers try to decrease milk production and reduce the number of animals.

(b) and (c) Large-scale import of temperate dairy cattle in India is not desirable because they are highly susceptible to tropical diseases and have low heat tolerance. The conditions of feeding and management with most of the farmers in the country are also not conducive to their maintenance and economic production. Recently limited number of animals (843 heifers and 96 bulls) have been imported by Indian Dairy Corporation under Indi-FRG Bilateral Programme between January and March, 1987 to be supplied to selected progressive farmers and located some of them at organised Bull Mother Farms.

**Spray of Insecticides**

6640. SHRI R.M. BHOYE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether biggest impediment in the control of 'Kolshi' is the lack of education

to the farmers who are ignorant about the spraying process including the proper time for spraying ; and

(b) if so, the steps taken in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) No, Sir.

The Government of Maharashtra have taken timely and appropriate steps to educate the farmers about the spraying process and the proper time for spraying.

**Investigation Charges Against Officials of the Hindustan Copper Limited**

6641. SHRI ATISH CHANDRA SINHA :

DR. V. VENKATESH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether investigation of charges made against some senior officials of the Hindustan Copper Limited has now been completed ;

(b) if so, the facts thereof ; and

(c) the action proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA) : (a) to (c) Out of the 12 cases against senior officers of Hindustan Copper Limited pending in November, 1986-87 have since been finalised. The remaining 5 cases are under investigation.

**Use of Chemical Fertilizers**

6642. SHRI C. MADHAV REDDY : Will the Minister of AGRICULTURE be pleased to state :